

में दो हजार से लेकर पच्चीस ती रुपये टन के भाव से मिलती थीं।

श्री कंबरलाल गुप्त : अब क्या भाव है ?

श्री प्र० चं० सेठी : ठीक पता नहीं है। ब्लैक मार्केट का तो अब सबाल नहीं है।

श्री कंबरलाल गुप्त : भाव का भाव सफ़ेद में बता दीजिये।

श्री प्र० चं० सेठी : इसका भाव पंद्रह ती टन के लगभग फिक्स है। लेकिन बाजार में शायद 1700-1800 के भावपास बिकती है।

Shri Virendrakumar Shah: Sir, before I put my supplementary I would like to know whether my impression about a reply given by the Minister is correct. My question is based on that. Did the Minister say that there is no connection between price increase and de-control?

Shri P. C. Sethi: I did say, Sir, that as far as price increase is concerned even without de-control it was due.

Shri Virendrakumar Shah: Thereby he means that there is no connection between price increase and de-control. De-control came into effect on 1st May and price increase was announced on 2nd May after obtaining the approval of all ministries including the Steel Ministry of which the hon. Minister is in charge. If that is so, would it be a correct statement to make that there is no connection between price increase and de-control? May I also now whether Government have received representations from processing industries like re-rolling industry and engineering industry to the effect that this increase in price is high in the sluggish market, which the Government themselves have accepted, and that this is going to act further adversely?

Dr. Chenna Reddy: The position is there is no connection between the two. The increase in price was inevitable and it was inherent in the situation since 1964 when the prices were revised. Secondly, the prices for re-rollers and billets have been increased. Along with this increase, de-control has also been effected. Regarding the increase in the price of billets, to which the hon. Member has referred, it is a fact that the increase is there. JPC has been advised to examine the matter. It is under consideration.

Mr. Speaker: I would suggest that along with S. Q. No. 542, S.Q. Nos. 545 and 558 may also be taken up.

Corporation for closed Textile Units

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*542. Shri K. Ramani:

Shri Mohammad Ismail:

Shri Umanath:

Will the Minister of Commerce be pleased to state:

(a) whether some State Government have made proposals to establish a corporation to run the closed textile units taken over by Government;

(b) if so, the names of such State Governments and the main features of the proposals;

(c) whether Government have considered the proposals; and

(d) if so, the result thereof?

The Minister of Commerce (Shri Dinesh Singh): (a) Yes, Sir

(b) The Government of Maharashtra in their Fourth Plan proposals proposed the setting up of a Textile Corporation for taking over the closed mills which are capable of being salvaged. They proposed an outlay of Rs. 5 crores for investment in the share capital of the proposed Corporation.

(c) and (d). Government are, themselves, proposing to set up a Textile Corporation to take over such textile mills.